

(3)

O.A. 939/92.

Date : 18.6.93

Mr. S.P. Kulkarni, Counsel for the applicant.

Nobody is present on behalf of the respondents.

Since the pleadings have been completed in the matter, kept this matter in the Sine-die list. At the time of fixing the date of hearing notice may be issued to Respondent No.1 and to the Counsel for the applicant.

[Signature]
Registrar.

pt dated 12/1/95

The matter taken out from S.D. list.

Fixed for final hearing on 7/3/95. Issue notice to parties.

[Signature]
12/1/95
By Registrar

Notice assigned
to cause for
applicant & R.No.
1 on 17-1-95
W

Notice dtd. 17-1-95 -
served on Resp-1
on dtd. 17/1

18
14/2

7/3/95 - (15)

Shri S.P. Kulkarni - Counsel for
Applicant.

Departmental representative -
Shri K.B. Padyal, Head
Dept. for Respondents.

The learned Counsel for
applicant submits that the
applicant does not want
to present the application
and seeks permission to
withdraw the same.

contd.

9

Bhup
(B. S. Hegde)
14 (5)

order/Judgement despatched
to applicant/Respondent (s)
on 6/4/95